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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

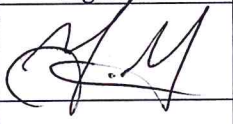
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 187/9/HDB/2017
NAME OF THE COMPANY	Sujana Universal Industries Ltd
NAME OF THE PETITIONER(S)	Minera Steel & Power Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sheaveya Murthy on behalf of M. V. Pratap Kumar.	Advocate	sheaveya.murthy@ gmail.com 8297290810	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yasun Mohiuddin on behalf of M.S. Sanyal	Advocat	yasun.mohiuddin@ yahoo.com 9059826142	

ORDER

Matter is listed today for clarification. Counsel for OC is present. She requested time to furnish the consent affidavit of the IRP to be appointed in this case along with Form -2.

Counsel for Corporate Debtor is present.

List the matter on 11.06.2018.


Member (J)

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